

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. DA 272 of 97

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

MOTILAL DUTTA & ANR.

VS

UNION OF INDIA & ORS.

For the applicant : Mr. R.K. De, counsel

For the respondents: None

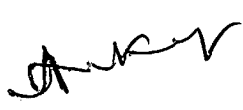
Heard on : 12.5.97

Order on : 12.5.97

O R D E R

A.K. Chatterjee, V.C.

The counsel for the petitioner states on instruction that the applicants are not interested in prosecuting the case. None appears for the respondents. In such circumstance the matter is dismissed for non-prosecution.


MEMBER(A)


VICE-CHAIRMAN